

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/1016/2017**

Jabalpur, this Monday, the 02<sup>nd</sup> day of April, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Brijgopal Tiwari S/o Shri Natthu Ram Tiwari,  
aged about 65 years, R/o Gramin Dak Sevak,  
Karri (Bamitha) Chhattarpur,  
District Chhattarpur (M.P.:) PIN 471001  
(By Advocate –**Shri Vijay Kumar Pandey**) **-Applicant**

## V e r s u s

1. Union of India, Through Secretary,  
Department of Post Office New Delhi PIN 110001

2. Supdt. Of Post Offices Chhatarpur  
District-Chhatarpur (M.P.) PIN 474001 - **Respondents**

## **ORDER (Oral)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file improved Original Application.

2. Permission granted.
3. This Original Application is dismissed as withdrawn with liberty as aforesaid.

## **(Ramesh Singh Thakur) Judicial Member**

**(Navin Tandon)**  
**Administrative Member**